

**Opening of SBI branches in
Pithoragarh district**

3429. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the names of the places in Pithoragarh district in Uttar Pradesh where the State Bank of India carried out survey to open its branches and the names of the places where the branches of the bank are proposed to be opened as a result of this survey;

(b) whether branches of the bank have been opened at any of the proposed places during the past one year; and

(c) if so, the names of such places and the time by which branches are likely to be opened at the remaining places ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reserve Bank of India (RBI) has reported that under the current branch expansion programme for 1985-90, the following centres were identified by the Lead Bank Group and finalised by the Government of Uttar Pradesh for opening bank branches in Pithoragarh District :

1. Baluwakot
2. Tawaghat
3. Baram
4. Gurna
5. Jakhpuram
6. Paleta
7. Madmanle
8. Chahaj (Duni)
9. Seraghat
10. Bankot
11. Jorasi
12. Chaumel
13. Bardakhan
14. Kviti
15. Madkot
16. Bansabgadh
17. Pansu

18. Chaudmanya
19. Dhunaghat
20. Bhingrada
21. Pipli
22. Mowani
23. Bhagichaura
24. Narayan Nagar
25. Diglichaud
26. Chalthi
27. Amodi
28. Sukhidhang

The allotment of eligible centres would be made to banks by Reserve Bank of India as per the norms laid down in the current branch licensing policy. It is, therefore, not possible at this stage to indicate the names of the places where bank branches are likely to be opened and likely date of opening such branches.

[English]

**Fixation of efficiency norms for
allowing increases in administered
prices**

3430. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the task of fixing efficiency norms for allowing increases in administered prices is proposed to be entrusted to an appropriate public agency by Government;

(b) if so, the details thereof;

(c) whether the new policy in this regard is likely to provide for some corrective measures to deal with inefficiencies in the public sector; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). A discussion paper on administered price policy has been tabled in the both the Houses of Parliament on 4.8.1986.